

fluctuations in income caused by drought. The schemes by their very nature have long gestation periods and their impact, therefore, is not immediately perceived. However, a few studies undertaken to measure the efficacies of the various releases taken up so far have shown encouraging trends. The physical achievements of the programme during the Sixth Five Year Plan are given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-1114/85].

Installation of T.V. Transmitters in Bihar

6242. DR. G. S. RAJHANS : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of TV transmitters presently functioned in Bihar State ;

(b) the locations where all such T.V. transmitters are functioning in Bihar ;

(c) whether there is a proposal under the consideration of Government to install more T.V. transmitters in Bihar State during the year 1985-86 and 1986-87 ;

(d) the places where such transmitters in Bihar State are likely to be installed during the above mentioned period ; and

(e) to what extent the rural and urban areas of Bihar State are covered ?

THE [MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) and (b) : TV Transmitters are functioning at the following 9 places in Bihar :

Ranchi, Patna, Muzaffarpur, Gaya, Munger, Dhanbad, Jamshedpur, Purnea and Bhagalpur.

(c) and (d) : Establishment of TV relay transmitters at Darbhanga and Bettiah and augmentation of the power of the transmitter at Patna to 10 KW are approved schemes, under implementation during 1985-86. Setting up of additional TV transmitters during 1985-86. Setting up of additional TV transmitters during 1985-86 and 1986-87 would depend on the availability of resources for TV expansion during the VII Plan Period.

(e) TV service is at present available to about 37% of the rural population and 61% of the urban population of Bihar. This would go upto 74% of the rural and 84% of the urban population when the schemes on hand are completed during 1985.

[Translation]

Setting up of Cow Farm at Sitarganj U.P. by NDDB

6243. SHRI HARISH RAWAT : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether there is a proposal for setting up a cow farm at Sitarganj in Uttar Pradesh by National Dairy Development Board ;

(b) if so, by what time it would be set up and whether milch cows imported from foreign countries would also be kept in this farm ;

(c) if so, the number and the breed thereof ; and

(d) whether cows suitable for the hill areas would also be kept in this farm ?

THE MINISTER OF STATE IN THE DEPARTMENT [OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (d) : National Dairy Development Board has identified Sitarganj as one of the possible locations for setting up of a farm

for the proposed gifted cows from Europe. However, the matter is at an exploratory stage.

[*English*]

Setting up of T.V. Relay Centre at Almora

6244. SHRI HARISH RAWAT :
SHRI CHINTAMANI
JENA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is proposal to set up low power T.V. relay transmitters at 14 places in the country during 1985-86 ;

(b) if so, the names of the places where these are to be installed ;

(c) whether such a T.V. relay transmitter is proposed to be set up in district Almora also in Uttar Pradesh ; and

(d) if not, the steps proposed to be taken by Government to provide the benefits of the T.V. relays to the majority of the population of the district and full details in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) Yes, Sir.

(b) Produktur, Nazira, Darbhanga, Bettiah, Bhuj, Poonch, Korba, Singrauli, Jagdalpur, Khandwa, Ukhrul, Satara, Bhavanipatna and Neyveli.

(c) No, Sir.

(p) Provision of TV service to uncovered areas of U.P., including Almora district, would depend on the availability of resources for TV expansion during future Plan period.

[*Translation*]

Regularisation of Class IV Employees in NDMC

6245. SHRI HARISH RAWAT : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of the Peons (Class IV) working in the New Delhi Municipal Committee as daily wagers and ad-hoc employees and since when they have been working there ;

(b) whether it is proposed to regularise these employees on seniority basis ;

(c) if so, the time by which they are proposed to be regularised ; and

(d) if not, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) 26 peons on Muster Roll and 24 peons on ad-hoc basis have been working from different dates.

(b) Yes, Sir.

(c) They will be considered for regularisation as and when the ban on creation and filling up of the vacant posts is lifted by the Government.

(d) Does not arise.

[*English*]

Financial Assistance to States for Construction of Houses under Social Housing Scheme

6246. SHRIMATI JAYANTI PATNAIK : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of houses constructed in different States in 1984-85 for economically weaker sections, middle income group and low income group under social housing scheme ;